

Share of Loan to Agricultural Sector

1718. SHRI LAKSHMAN MALLICK : Will the Minister of FINANCE be pleased to state :

(a) whether Government proposed to enhance the share of loan to agricultural sector;

(b) if so, the details thereof; and

(c) the steps Government have considered to ensure timely and adequate supply of credit for farm operations especially to meet the requirements of small and marginal farmers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) As at the end of March, 1985 the outstanding direct agricultural advances of the public sector banks stood at 14.2% of the net bank credit. Banks have been advised to ensure that this percentage reaches a level of 16% by March, 1987.

(c) A large number of branches of commercial banks and regional rural banks have been opened in rural areas. Banks have also been advised to delegate adequate discretionary powers to branch managers to sanction proposals from weaker sections without reference to higher authorities. Other major steps taken by the Govt. to enable the small borrowers to avail of bank credit are simplification of loan application forms and relaxation of security norms and margin requirements.

Import of Small Coins From Foreign Countries

1719. SHRI NARAYAN CHOUBEY :
SHRI KAMAL NATH :
SHRI AMAR ROYPRADHAN :
SHRI RANJIT SINGH GAEKWAD :
SHRI YASHWANTRAO GADAKH PATIL :
SHRI SARFARAZ AHMED :
SHRI JITENDRA PRASADA :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to import small coins from foreign country;

(b) if so, whether orders have been placed for the same;

(c) the number of coins of each denomination with value to be imported and from which country/countries;

(d) the average number of coin needed for our country; and

(e) the production capacity of our Mints is the number of small coin actually produced by our Mints in the year 1982, 1983 and 1984 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Yes, Sir.

(c) The information is given below :

Denomination	Number in Million Pieces	Favourable Value in Rupees	Name of the Mint/firm and Country.
Re. 1/-	500	50 crores	M/s Birmingham Mint Products Ltd., U.K.
-do-	-do-	-do-	M/s Royal Mint, U.K.
50 P.	750	37.5 crores	M/s Hyundai Corporation, South Korea.
25 P.	250	6.25 crores	M/s Royal Canadian Mint, Canada.

(d) According to a forecast made by the Reserve Bank of India regarding estimated requirement of coins for the period

from 1983-84 to 1992-93, average number of coins needed for the country per year comes to 2770 million pieces (all coins).

(e) The production capacity of all the 3 Mints indicated for 1985-86 on the basis of 54 hours per shift per week and two shifts per day is 2 000 million pieces. The production of coins (all coins) during the last 3 financial years has been as follows :

Year	Production in million pieces
1982-83	660.00
1983-84	1063.19
1984-85	1355.69

Surrender of Central aid by Bihar Government in Last Five Years

1720. SHRI VIJOY KUMAR YADAV : Will the Minister of FINANCE be pleased to state ;

(a) the amount returned by Bihar Government to the Centre during the last Five years, year-wise which could not be utilised by the State Government till the end of each financial year enumerating the items thereof;

(b) whether return of money has adversely effected the progress of the State in different spheres; and

(c) if so, the reaction of Government to evolve effective machinery for stopping it ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A Statement showing normal Central assistance allocated in the last five years and assistance actually released is given below.

(b) The amount surrendered by the State is too small to have any serious adverse effect on the developmental effort of the State.

(c) Does not arise.

Statement

Statement showing the normal Central assistance allocated and actually released during the last five years.

(Rs. in crores)

Year	Central assistance allocated	Central assistance actually released
1980-81	239.62	239.35
1981-82	241.89*	240.96
1982-83	267.27	266.96
1983-84	302.76	302.76
1984-85	350.13	350.13

Sugar Sold by Cooperative Sugar Mills Without Payment of Duty

1721. SHRI S.M. GURADDI : Will the Minister of FINANCE be pleased to state :

(a) whether a large number of cooperative sugar mills have been selling sugar illegally without paying excise duty ;

(b) if so, whether Government propose to institute an enquiry into the corrupt practices by sugar cooperative in Maharashtra ; and

(c) if so, the details of the proposed enquiry.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (c) The report of a study by the National Institute of Public Finance and Policy on "Aspects of the Back Economy in India" has referred to the evasion of excise duty by sugar mills. Presumably, the question relates to evasion of central excise duty by the cooperative sugar mills on the State of Maharashtra. There is no information about clearance of sugar without

*After adjusting advance Plan assistance of Rs. 3-01 crores.